REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

Fortieth Report



LOK SABHA SECRETARIAT NEW DELHI

1982

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS (Seventh Lok Sabha)

FORTIETH REPORT

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fortieth Report.
 - 2. The Committee met on 5 April, 1982 for-
 - I. Classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
 - II. Allocation of time under Rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Thursday, 8 April, 1982.

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that both the Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allocation of time to Resolutions

- 5. The Committee recommend allocation of time to resolutions as follows:—
 - (1) Resolution by Shrimati Vidya Chennupati regarding steps to promote secular outlook in the country.
 - (2) Resolution by Shri Ram Singh Yadav regarding 2 hours constitution of National Grid of Power and National Power Authority.
 - (3) Resolution by Shri Era Anbarasu regarding judi- 2 hours cial reform.

Recommendations

- 6. The Committee recommend that-
 - (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
 - (ii) the allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

G. LAKSHMANAN,

New Delhi; April 5, 1982 Chaitra 15, 1904 (Saka). Chairman,
Committee on Private Members'
Bills and Resolutions.

[P.T.O.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommen- ded	Time re- commended by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1981 (Amendment of article 335) by Shri Kusuma Krishna Murthy.	108 of 1981	В	2 hours
2	The Forest (Conservation) Amendment Bill, 1982 (Amendment of section 2, etc.) by Shri Harish Rawat.	21 of 1982	2 В	2 hours